

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017**  
**AND**  
**APPEAL NO. 392 OF 2017**

**Dated: 22<sup>nd</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017**

**Mr. Rama Shankar Awasthi** **...Appellant(s)**  
**Vs.**  
**RKM Powergen Private Power Limited & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Mr. Kamal Budhiraja  
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2

Mr. C.K. Rai  
Mr. Sachin Dubey for R-3

**APPEAL NO. 392 OF 2017**

**Mr. Rama Shanker Awasthi** **...Appellant(s)**  
**Vs.**  
**R.K.M. Powergen Private Limited & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Buddy A. Ranganadhan

Mr. Kamal Budhiraja  
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2

Mr. C.K. Rai  
Mr. Sachin Dubey for R-3

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **07.01.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*ts/mk*

**(Justice Manjula Chellur)**  
**Chairperson**